

**DELEGATIONS SENT ABROAD**

783. SHRI SITARAM JAIPURIA: Will the Minister of FINANCE be pleased to state:

- (a) the number of delegations sent abroad in September and October, 1966;
- (b) the members of each delegation;
- (c) the purpose of sending each delegation; and
- (d) the foreign exchange involved in each delegation?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): (a) 71.

(b) to (d) The required information is given in the attached statement. This does not include cases where Government officers were sent on specific duty in connection with training, inspection, study tours etc. [See Appendix LVIII, Annexure No. 31.]

**AID FROM DEVELOPED NATIONS**

784. SHRI B. N. MANDAL: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the United Nations passed a resolution to the effect that during the Development Decade, beginning from 1960, the developed nations of the world would make available one per cent of their national income, as aid to the developing or under-developed countries, on the condition that the aid-receiving countries will have to show development, at the rate of 5 per cent per year; and

(b) if so, whether Government have taken advantage of the said resolution and the amount of aid it has received to-date from the developed nations?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): (a) In December 1961, the United

Nations General Assembly designated the current decade as a United Nations Development Decade, recommended a minimum target of 5 per cent as annual rate of growth by 1970, and expressed the hope that flow of international economic aid would reach as early as possible the level of one per cent of the national income of the advanced countries.

(b) The Government of India pressed on various occasions the for international community to implement the above Resolution. India received from April 1961 to September 30, 1966 foreign aid (loans and grants but excluding PL 480 assistance) to the equivalent to US \$ 6055 mil<sup>1</sup>

**PAYMENT TO L.I.C. BY SHRI RATI RATTAN GUPTA**

785. SHRI NIREN GHOSH: Will the Minister of FINANCE be pleased to refer to the reply given to State Question No. 617 in the Rajya Sabha on the 24th August, 1966, and state:

(a) whether it is a fact that Shri Ram Rattan Gupta has paid further instalments to the L.I.C. in terms of his agreement with the latter;

(b) if so, the dates on which the cheques were given by him to the L.I.C. and the dates on which each of them was cashed?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): (a) and (b) Including the instalment due on the 30th September, 1966, a total amount of Rs. 3-25 lakhs is been received from Shri Ram Rattan Gupta and cheques, where presented, were duly cashed. The instalment due on the 31st October, 1966 was received on the 1st December, 1966 through a Demand Draft, which has been sent for collection to the Bank from whom on behalf in regard to collection is awaited by the LIC.